

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH  
CIRCUIT CAMP : INDORE

Original Application No.809 of 2004

Indore, this the 18th day of October, 2005

Hon'ble Shri M.P.Singh - Vice Chairman  
Hon'ble Shri Madan Mohan - Judicial Member

1. Omprakash Meena, Aged 42 years, Accounts Assistant under Sr.Divisional Finance Manager, Western Railway Ratlam, MP.
2. Bhagatlal Yogi, Aged 43 years, Accounts Assistant under Sr.Divl.Finance Manager, Western Railway, Ratlam, MP.
3. Rajulal Meena, Aged 44 years, Accounts Asstt.under the Sr.Divl.Finance Manager, Western Railway, Ratlam, MP.
4. Ramesh Chandra Meena, Aged 41 years, Accounts Assistant under Sr.Divl.Finance Manager, Western Railway, Ratlam, MP
5. Mahaveer Prasad Meena, Aged 45 years, Accounts Assistant under Sr.Divl.Finance Manager, Western Railway, Ratlam, MP
6. Surendra Singh Meena, Aged 41 years, Accounts Assistant under Sr.Divl.Finance Manager, Western Railway, Ratlam, MP.
7. Premraj Meena, Aged 43 years, Accounts Assistant under Sr.Divl.Finance Manager, Western Railway, Ratlam, MP.
8. Vivek Shrivastava, Aged 42 years, Accounts Assistant under Sr.Divl.Finance Manager, Western Railway, Ratlam, MP.

- APPLICANTS

(By Advocate- Shri A.N.Bhatt)

Versus

Union of India through

1. The Chairman, Railway Board, Ministry of Railways, Govt. of India, New Delhi.
2. The Chief Finance Manager & Chief Accounts Officer, Western Railway, Churchgate, Mumbai-20.
3. The General Manager, Western Railway, Churchgate, Mumbai-20.

- RESPONDENTS

(By Advocate- Shri Y.I.Mehta, Sr.Adv. with Smt.S.H.Mehta)

O R D E R (Oral)

By M.P.Singh, Vice Chairman.-

By filing this Original Application, the applicants have claimed the following main relief:

"(a) The Respondents may kindly be directed to transfer at once all the Applicants to Jaipur Zone as per the Options executed by them.

(b) The cases of the Applicants must be considered on priority basis as they come under Priority No.2".

*[Signature]*

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2. The brief facts of the case are that the applicants 8 in number are working as Accounts Assistant under the Senior Divisional Finance Manager, Western Railway, Ratlam. They have given their options for their transfer to Jaipur Zone. According to the learned counsel for the applicants their options have not been forwarded to the Zonal Officer for consideration. He has submitted that he will feel satisfied, if directions are given by the Tribunal to respondent no.2 i.e. the Chief Finance Manager & Chief Accounts Officer, Western Railway, Mumbai to forward their options to the Zonal headquarters for consideration.

3. On the other hand, the learned counsel for the respondents has submitted that the applicants have not filed any option within the time limit prescribed by the respondents. He has submitted that the respondents have already considered the request of the applicants and the same has not been acceded to.

4. We have considered the rival contention of both the learned counsel.

5. After considering the facts and circumstances of the case, we are of the considered view that ends of justice would be met if we direct the respondent no.2 to forward the options of the applicants to the General Manager, Western Railway, Mumbai for their transfer to Jaipur Zone, in accordance with rules, <sup>will</sup> take a decision by passing a speaking detailed and reasoned order within a period of two months from the date of receipt of such options from the respondent no.2. We do so accordingly. The applicants are also directed to forward a copy of their option for their transfer, within 15 days of the receipt of this order, to respondent no.2. The OA is accordingly disposed of. No costs.

*Copy of  
P.M.  
25/10/03*

*(Madan Mohan)*  
Judicial Member

*(M.P. Singh)*  
Vice Chairman

rkv.